THE HIGH COURT OF MANIPUR **AT IMPHAL**

NOTIFICATIONDated, the 19th February, 2020.

As directed, it is hereby informed to all the learned No.HCM/1/96/BENCH counsel and concerned parties that the following Benches are constituted for the period of 24th February, 2020 to 28th February, 2020:-

24-02-2020 (Monday)

Hon'ble the Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (Crl)./ CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ Arb.P (J2)/ Arb. App/ All	After Division Bench
	Contempt Cases & Specially Ordered cases)	
Hon'ble the Chief	Division Bench:	10:30 a.m.
Justice	(Motion, Admission & hearing except specially allotted to	
Hon'ble Mr. Justice Lanusungkum Jamir	any other Bench)	
Hon'ble Mr. Justice	Single Bench: A	After
Lanusungkum Jamir	Part-1: Motion/Admission/ Orders of (WP(C), Service	Division
	Matters of 2019 to 2020 , Specially Ordered cases & FA/	Bench
	FAO/ RP (FAM.CT)/L.A. App/ Election Petn.	
Hon'ble Mr. Justice	Single Bench: B	10:30 a.m.
Kh. Nobin Singh	Part -1: Motion/Admission/ Orders of (WP(C) & WP(C) of	
	all subjects other than service matters for the year 2016 to	
	2020/ Rev. Petn.(J2)/ Specially Ordered cases/ FAO(G)/	
Hon'ble Mr. Justice	MAT Appn./ Election Petn.	10.20
M.V. Muralidaran	Single Bench: C	10:30 a.m.
in.v. muralluaran	Part-1: Motion/Admission/ Orders of Cril matters, Writ petition of service matters for the year 2016 to 2018,	
	Specially Ordered cases & RFA/MAF/RSA/ Election Petn.	

25-02-2020 (Tuesday)

Hon'ble Mr. Justice L.S. Jamir Hon'ble Mr. Justice M.V. Muralidaran	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part -2: Hearing matters of WP(C), Service Matters of 2019 to 2020, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn/ MFA/MAC Appn./ Arb.P(J2)/ Arb. App.	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -2: Hearing matters of (WP(C), & WP(C) of all subjects other than service matters for the year 2016 to 2020/ Rev. Petn.(J2)/ Specially Ordered cases/ FAO(G)/ MAT Appn./ CRP/CRP (C.R.P.Art.227)/ Election Petn.	10:30 a.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part -2: Hearing matters of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/ Election Petn.	After Division Bench

26-02-2020 (Wednesday)

Hon'ble Mr. Justice	Division Bench:	10:30 a.m.
Kh. Nobin Singh	(Motion, Admission & hearing except specially allotted to	
Hon'ble Mr. Justice	any other Bench)	
M.V. Muralidaran		
Hon'ble Mr. Justice	Single Bench: A	10:30 a.m.
Lanusungkum Jamir	Part-1: Motion/Admission/ Orders of (WP(C), Service	
	Matters of 2016 to 2020 , Specially Ordered cases & FA/	
	FAO/ RP (FAM.CT)/L.A. App/ Election Petn./ MFA/MAC	42
	Appn./ Arb.P (J2)/ Arb. App/	
Hon'ble Mr. Justice	Single Bench: B	
Kh. Nobin Singh	Part -1: Motion/Admission/ Orders of (WP(C), Cril	After
	matters, & WP(C) of all subjects other than service	Division
	matters for the year 2016 to 2020/ Rev. Petn.(J2)/	Bench
	Specially Ordered cases/ FAO(G)/ MAT Appn./ CRP/CRP	
	(C.R.P.Art.227)/Election Petn.	
Hon'ble Mr. Justice	Single Bench: C	After
M.V. Muralidaran	Part-1: Motion/Admission/ Orders of Cril matters, Writ	Division
	petition of service matters for the year 2016 to 2018,	Bench
	Specially Ordered cases & RFA/MAF/RSA/ Election Petn.	

27-02-2020 (Thursday)

Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice M.V. Muralidaran	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	10:30 a.m.
Hon'ble Mr. Justice	Single Bench: A	After
Lanusungkum Jamir	Part -2: Hearing matters of WP(C), Service Matters of	Division
	2019 to 2020, Specially Ordered cases & FA/ FAO/ RP	Bench
	(FAM.CT)/L.A. App/ Election Petn/ MFA/MAC Appn./	
	Arb.P(J2)/ Arb. App.	
Hon'ble Mr. Justice	Single Bench: B	10:30 am
Kh. Nobin Singh	Part -2: Hearing matters of (WP(C), & WP(C) of all subjects other than service matters for the year 2016 to 2020/ Rev. Petn.(J2)/ Specially Ordered cases/ FAO(G)/	
	MAT Appn./ CRP/CRP (C.R.P.Art.227)/ Election Petn.	
Hon'ble Mr. Justice	Single Bench: C	After
M.V. Muralidaran	Part -2: Hearing matters of Cril matters, Writ petition of	Division
	service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/ Election Petn.	Bench

28-02-2020 (Friday)

Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2016 to 2020 , Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn./ MFA/MAC Appn./ Arb.P (J2)/ Arb. App/	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -1: Motion/Admission/ Orders of (WP(C), Cril matters, & WP(C) of all subjects other than service matters for the year 2016 to 2020/ Rev. Petn.(J2)/ Specially Ordered cases/ FAO(G)/ MAT Appn./ CRP/CRP (C.R.P.Art.227)/Election Petn.	After Division Bench
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part-1: Motion/Admission/ Orders of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/ Election Petn.	10:30 a.m.

By Order etc. Sd/-

(W. TONEN MEITEI) REGISTRAR (JUDL.)

Imphal, the 19th February, 2020

No.HCM/1/96/BENCH 4947 - 66 Copy to:

1. The Advocate General, Govt. of Manipur.

2. The Registrar, Admin & Vigilance, High Court of Manipur.

3. The Govt. Advocate, Govt. of Manipur.

4. The President, High Court Bar Association, Manipur.

For kind information and circulation to the learned members

5. The President, AMBA, Manipur.

6. All the Jt. Registrars, High Court of Manipur.

7. All the Deputy Registrars, High Cour of Manipur.

8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.

9. All the Assistant Registrars, High Court of Manipur.

10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.

11. The P.S to Hon'bel Mr. Justice Kh. Nobin Singh, High Court of Manipur.

12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.

13. The P.S to Registrar General, High Court of Manipur.

14. The P.S to Registrar (Judl), High Court of Manipur.

15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.

16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.

17. The Court Masters, High Court of Manipur.

18. Guard File/Order Book.

19. Notice.

20. Concerned File.

a. Tomen Meski 19.2-2020

(W. TONEN MEITEI) REGISTRAR (JUDL.)